

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4968
ANSWERED ON:02.09.2011
CHILDREN OF IMPRISONED WOMEN
Azad Shri Kirti (Jha)

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the children of those women who are in the prisons are not getting employment and acceptance in the society;
- (b) if so, the details thereof; and
- (c) the corrective steps taken by her Ministry in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): No reports have been received by the Government, in the Ministry of Women & Child Development, regarding children of women prisoners not getting employment and acceptance in society. However, children of women prisoners are in the category of children in need of care and protection and can thus avail the facilities of children's homes/shelter homes and open shelters set up and managed under the Integrated Child Protection Scheme (ICPS) of this Ministry. In such Homes/Shelters they are provided age appropriate education, access to vocational training, bridge education, linkages to the National Open School Programme (NOSP), health care, counseling, etc. which help in rehabilitation and reintegration of such children into the society.